

IN THE COURT OF IIND ADDITIONAL CIVIL JUDGE, BENGALURU
RURAL DISTRICT, BENGALURU

CAUSE LIST DATED: 14.07.2020

1ST SESSION AT 11.AM TO 2.00 PM	2ND SESSION AT 2.45 PM TO 5.45 PM
ARGUMENTS	ARGUMENTS
1) O.S 544/2005	11) O.S 148/2016
2) O.S 686/2011	12) O.S 286/2016
3) O.S 1282/2011	13) O.S 1784/2013
4) O.S 872/2012	14) O.S 1556/2013
5) O.S 820/2013	15) O.S 1176/2014
6) O.S 978/2013	16) O.S 220/2015
7) O.S 1328/2013	17) O.S 348/2017
8) O.S 514/2016	18) O.S 650/2017
9) O.S 516/2016	19) O.S 1264/2017
10) O.S 518/2016	JUDGMENT
	20) O.S 102/2010

S/d.
IInd Additional Civil Judge,
Bengaluru Rural District, Bengaluru.

NOTE: All advocates are requested to strictly follow SOP dated 27.06.2020 issued by Hon'ble High Court of Karnataka.

